

CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

ADMN-11029/2/2022-CERC

Dated: 14th March 2023

PUBLIC NOTICE

**Sub: Draft Central electricity Regulatory Commission
(Appointment of Consultants) (Fourth Amendment) Regulations, 2023**

In exercise of powers conferred under Section 178 of the Electricity Act, 2003 and all other powers enabling it in this behalf, the Commission has made the Draft Central Electricity Regulatory Commission (Appointment of Consultants) (Fourth Amendment) Regulations, 2023. Draft regulations are posted on the Commission's website, i.e. www.cercind.gov.in and can be downloaded.

2. Notice is hereby given under sub-section (3) of section 178 of the Act read with rule 3 of the Electricity (Procedure for Previous Publication) Rules, 2005 inviting comments from the stakeholders on the draft regulation. The communication in this regard may be sent to the undersigned by 30th March 2023. The comments may be sent over e-mail at secy@cercind.gov.in.

3. Any communication received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/-
(Harpreet Singh Pruthi)
Secretary, CERC